NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. C.P. 1507/(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Puneet Auluck**
V/s
Zenith Birla (India) Ltd

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** Adv. Charmi Sharma i/b Adv. Dinesh Kumar Dubey

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **24.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
ANKIT